

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 06th day of May 2009

Contempt Petition No. 167 of 2007
IN
Original Application No. 956 of 2007

Hon'ble Mr. A.K. Gaur, Member (J)
Hon'ble Mr. S.N. Shukla, Member (A)

Kudaha Prasad, S/o Shiv Prasad Khatik, G.D. (Schedule Caste) Dharmungadpur, Ghatampur, Kanpur Nagar.

. . . Applicant

By Adv : Sri M. Tripathi

V E R S U S

1. Smt. Neelam Srivastava, Chief Post Master General, UP Circle, Lucknow.
2. Sri Uday Krishna, Post Master General, Department of Post, Kanpur.
3. Sri V.B. Chaube, Superintendent of Post Offices, Kanpur (M), Division, Kanpur.

. . . Respondents

By Adv: Shri S.C. Mishra

O R D E R

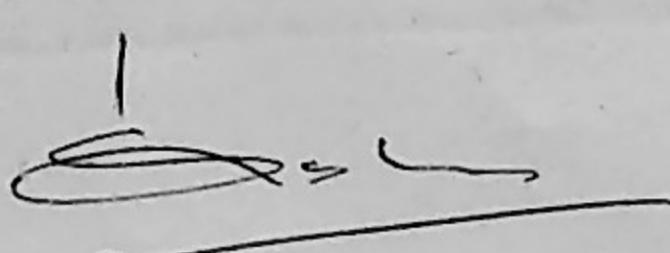
By Hon'ble Mr. A.K. Gaur, Member-J

List revised none appears for the applicant to press this contempt petition. It is settled principle of law that the contempt petition is between the Court and the contemnor. Shri S.C. Mishra, learned counsel for the respondents. We have seen the record of the case.

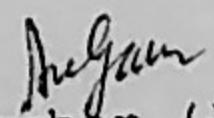
2. Paragraph No. 6 of the Supplementary counter affidavit clearly indicates that as per direction of this Tribunal dated 28.09.2007 passed in OA No. 956 of

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2007 the representation of the applicant was considered and disposed of by the Post Master General, Kanpur and copy thereof has been annexed with Suppl. CA. In view of the aforesaid submission and the fact we find that the respondents have not committed any wilful disobedience of the order of this Tribunal. The contempt petition is dismissed. Notices issued to the respondents are discharged.



Member (A)


Member (J)

/pc/